## Annexure-7

Name of the corporate debtor: Inasra Technologies Private Limited ; Date of commencement of liquidation: 21.09.2018; List of stakeholders as on: 01.09.2022

	(Amount in C)-IVIL															
SI.	Name of	Category of	Identificatio n	Details of claim		Details of claim admitted						Amount of	Amoun t	Amoun	Amount of	Remarks
No	stakeholde	stakeholder s	No.	receive	d							contingen t	of any	t of	claim under	, if any
.		(preference		Date of	Amoun	Amount	Natur	Amount	Whether	Amount	% share	claim	mutual	claim	verificatio n	1
		shareholder s		receip	t	of claim	e of	covered by	lien /	covered	in total		dues,	rejecte		1
		/ equity		t	claimed	admitte d	claim	lien or	attachmen t	by	amount of		that	d		1
		shareholder s						attachmen t	removed?	guarante e	claims		may be			1
		/ partners						pending	(Yes/No)		admitted		set off			1
		/ others)						disposal								
NI	. NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

## List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)-NIL